

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 122 of 2011

Dated 9th August, 2012

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo**

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

Post the matter for hearing on 6th September, 2012. In the meantime, the parties may file their respective written submissions and copies thereof may be exchanged between them.

**(P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt

